



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Tel: 2618 9709



सत्यमेव जयते

Petition No. 73/TL/2025

Dated: 22.12.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 & 79 (1) (e) of the Electricity Act, 2003 (the Act) has been made by **TP Paradeep Transmission Limited**, TPCODL, Power House Square, Unit-8, Bhubaneswar, Khurda, Odisha-751012, to establish the "Transmission system for evacuation of power from Eastern Region Expansion Scheme-XXXIV (ERES-XXXIV)" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer Basis consisting of the following elements:

Sl. No.	Name of Transmission Element	SCOD in months from Effective Date
1.	Establishment of Paradeep 765/400 kV, 2x1500 MVA GIS substation 765/400 kV, 1500 MVA ICTs: 2 nos. (7x500 MVA single phase units including one spare) 765 kV ICT bays: 2 nos. 400 kV ICT bays: 2 nos. 765 kV, 330 MVAr Bus reactor: 2 nos. (7x110 MVAr single phase units including one spare unit for both bus and line reactors) 420 kV, 125 MVAr Bus reactor: 2 nos. 765 kV Bus reactor bays: 2 nos. 400 kV Bus reactor bays: 2 nos. 765 kV line bays: 2 nos. [for termination of Angul (POWERGRID) – Paradeep 765 kV D/c line along with 765 kV, 1x330 MVAr switchable line reactor at Paradeep end in both circuits] 765 kV, 330 MVAr (3x110 MVAr single phase units) switchable line reactor along with associated bay and 500-ohm NGR (with NGR bypass arrangement): 2 nos. [at Paradeep end in both circuits of Angul (POWERGRID) – Paradeep 765 kV D/c line] 400 kV line bays: 2 nos. [for termination of Paradeep – Paradeep (OPTCL) 400 kV D/c (Quad) line] Additional space for future expansion: 765/400 kV, 4x1500 MVA ICTs (13 x500 MVA single phase units including one spare) along with associated ICT bays at both voltage levels 400/220 kV, 5x500 MVA ICTs along with associated ICT bays at both voltage levels 765 kV, 2x330 MVAr (7x110 MVAr single phase units including one spare) bus reactor along with associated bays 420 kV, 2x125 MVAr bus reactor along with associated bays 10 nos. of 765 kV line bays (along with space for switchable line reactor) for future lines 12 nos. of 400 kV line bays (along with space for switchable line reactor) for future lines 12 nos. of 220 kV line bays for future lines 765 kV bus sectionaliser bay: 1 set 400 kV bus sectionaliser bay: 1 set 220 kV bus sectionaliser bay: 1 set	24 months from SPV Acquisition
2.	Angul (POWERGRID) – Paradeep 765 kV D/C line along with 765 kV, 1x330 MVAr switchable line reactor with 500-ohm NGR (with NGR bypass arrangement) at Paradeep end in both circuits.	
3.	Paradeep–Paradeep (OPTCL) 400 kV D/c (Quad) line	
4.	Extension at Angul (POWERGRID) S/s 765 kV line bays (along with space for a future switchable line reactor): 2 nos. [for termination of Angul (POWERGRID) – Paradeep 765 kV D/c line along with 765 kV, 1x330 MVAr switchable line reactor at Paradeep end in both circuits]	
5.	#Extension at Paradeep (OPTCL) GIS S/s 400 kV GIS line bay: 2 No 400 kV GIS diameters [2 No of bays in different diameters for termination of Paradeep – Paradeep (OPTCL) 400 kV D/c (Quad) line and utilization of balance 2 No shall be identified in future for connecting transmission line/reactor/ICT as per ISTS requirement]	

Note:

- POWERGRID shall provide space at Angul (POWERGRID) 765/400 kV S/s for implementation of 2 no. of 765 kV line bays (along with space for future switchable line reactor) for termination Angul (POWERGRID) – Paradeep 765 kV D/c line
- OPTCL shall provide space at their under-implementation Paradeep (OPTCL) 400/220 kV GIS S/S (expected by Dec 2024) for implementation of 2 No of 400 kV GIS diameters i.e. 4 No of bays. 2 No of bays in different diameters shall be used for termination of Paradeep – Paradeep (OPTCL) 400 kV D/C (Quad) line and utilization of balance 2 No of bays shall be identified in future for connecting transmission line / reactor / ICT as per ISTS requirement
- #As the bus scheme of Paradeep (OPTCL) GIS S/S is one and half breaker scheme, 2 No full diameter i.e. 4 No of GIS bays needs to be implemented in the scheme for requirement of 2 No GIS bays for termination of Paradeep (OPTCL) – Paradeep 400 kV D/C (Quad) line in two different diameters. Utilization of other 2 No GIS bays of these diameters shall be identified in future for connecting transmission line/reactor/ICT as per ISTS requirement.

2. The Central Transmission Utility of India Limited, vide its letter dated 20.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system

along with associated bay and 500-ohm NGR (with NGR bypass arrangement): 2 nos. [at Paradeep end in both circuits of Angul (POWERGRID) – Paradeep 765 kV D/c line] • 400 kV line bays: 2 nos. [for termination of Paradeep – Paradeep (OPTCL) 400 kV D/c (Quad) line] Additional space for future expansion: • 765/400 kV, 4x1500 MVA ICTs (13 x500 MVA single phase units including one spare) along with associated ICT bays at both voltage levels • 400/220 kV, 5x500 MVA ICTs along with associated ICT bays at both voltage levels • 765 kV, 2x330 MVA (7x110 MVA single phase units including one spare) bus reactor along with associated bays • 420 kV, 2x125 MVA bus reactor along with associated bays • 10 nos. of 765 kV line bays (along with space for switchable line reactor) for future lines • 12 nos. of 400 kV line bays (along with space for switchable line reactor) for future lines • 12 nos. of 220 kV line bays for future lines • 765 kV bus sectionaliser bay: 1 set • 400 kV bus sectionaliser bay: 1 set • 220 kV bus sectionaliser bay :1 set	
2. Angul (POWERGRID) – Paradeep 765 kV D/C line along with 765 kV, 1x330 MVA switchable line reactor with 500-ohm NGR (with NGR bypass arrangement) at Paradeep end in both circuits.	
3. Paradeep–Paradeep (OPTCL) 400 kV D/c (Quad) line	
4. Extension at Angul (POWERGRID) S/s • 765 kV line bays (along with space for a future switchable line reactor): 2 nos. [for termination of Angul (POWERGRID) –Paradeep 765 kV D/c line along with 765 kV, 1x330 MVA switchable line reactor at Paradeep end in both circuits]	
5. #Extension at Paradeep (OPTCL) GIS S/s • 400 kV GIS line bay: 2 No 400 kV GIS diameters [2 No of bays in different diameters for termination of Paradeep – Paradeep (OPTCL) 400 kV D/c (Quad) line and utilization of balance 2 No shall be identified in future for connecting transmission line/reactor/ICT as per ISTS requirement]	

Note:

- i) POWERGRID shall provide space at Angul (POWERGRID) 765/400 kV S/s for implementation of 2 no. of 765 kV line bays (along with space for future switchable line reactor) for termination Angul (POWERGRID) – Paradeep 765 kV D/c line
 - ii) OPTCL shall provide space at their under-implementation Paradeep (OPTCL) 400/220 kV GIS S/S (expected by Dec 2024) for implementation of 2 No of 400 kV GIS diameters i.e. 4 No of bays. 2 No of bays in different diameters shall be used for termination of Paradeep – Paradeep (OPTCL) 400 kV D/C (Quad) line and utilization of balance 2 No of bays shall be identified in future for connecting transmission line / reactor / ICT as per ISTS requirement
 - iii) #As the bus scheme of Paradeep (OPTCL) GIS S/S is one and half breaker scheme, 2 No full diameter i.e. 4 No of GIS bays needs to be implemented in the scheme for requirement of 2 No GIS bays for termination of Paradeep (OPTCL) – Paradeep 400 kV D/C (Quad) line in two different diameters. Utilization of other 2 No GIS bays of these diameters shall be identified in future for connecting transmission line/reactor/ICT as per ISTS requirement.
2. The Central Transmission Utility of India Limited, vide its letter dated 20.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 3. Based on the material available on the record, the Commission vide order dated 18.12.2025 in Petition No. 73/TL/2025, has proposed to issue a transmission licence to the applicant subject to the certain conditions specified in order dated 18.12.2025 for the establishment of the transmission scheme as noted in para 1 above.
 4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **TP Paradeep Transmission Limited**, before the Commission can be accessed at the <https://www.tatapower.com> or inspected by any person in the Commission's office by following the laid down procedure.
 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **10.1.2026** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 6. The application shall be taken up for the further hearing by the Commission on **13.1.2026**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary